

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General Camp Srinagar)

ORDER

No: 1525

Dated: 19-03-2019

The Jammu and Kashmir Public Service Commission has, by virtue of Notification No. PSC/Exam/88/2018 dated 29.12.2018, notified the dates to conduct the Jammu and Kashmir Civil Service (Judicial) Mains Examination, 2018. As per the Notification, the examination has to be conducted simultaneously at Jammu and Srinagar with effect from 23.03.2019 to 04.04.2019 at two Centres (one centre at Jammu and Kashmir Public Service Commission Examination Hall Resham Ghar Colony Bakshi Nagar, Jammu & other at Jammu and Kashmir Public Service Commission Examination Hall Solina, Srinagar) in one session (10:00a.m to 1:00 p.m). The date-sheet and notification are available at Commission's website www.jkpsc.nic.in. Since, the High Court of Jammu and Kashmir is the indenting department so the conduct of examination at all the Centres in a fair and transparent manner has to be ensured by the High Court. In this regard, the following Judicial Officers are nominated for monitoring the conduct of the examination at the Centres shown against their names, by paying surprise visit(s) at any time during the examination.

Compulsory Subjects.

Subject	Date	Venue	Name of Nominated Officer.
All Papers	23.03.2019 to 04.04.2019	J&K Public Service Commission Examination Hall Resham Ghar Colony Bakshi Nagar, Jammu	1. Sh. Yash Paul Bourney, Special Judge, Anti-Corruption Jammu. 2. Mrs. Nighat Sultana, ADJ Bank Cases, Jammu.
All Papers	23.03.2019 to 04.04.2019	J&K Public Service Commission Examination Hall Solina Srinagar	1. Sh. Parvez Hussain Kachru, ADJ Srinagar. 2. Sh. S.R. Gandhi, 4 th ADJ Srinagar.

The officers will report their observations individually to the Registry of the High Court in sealed envelopes.

By order.

(Sanjay Dhar)
Registrar General

No: 597780-800/19 Dated: 19-03-2019

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu.
4. Registrar Rules, High Court of Jammu and Kashmir, Jammu
5. Registrar Judicial, High Court Wing, Jammu/Srinagar.
6. Principal District and Sessions Judge, Jammu/Srinagar.
7. Concerned Judicial Officers.
8. Secretary, J&K Public Service Commission, Jammu
.....for information
9. CPC e-Courts, High Court of Jammu and Kashmir with the request to upload the order on the website.
10. Office file.

Registrar General